श्रम कानूनों का उल्लंघन

1868. श्री आस मोहम्मद :
चौधरी हरमोहन सिंह :

क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटसन और कपड़ा उद्योगों द्वारा श्रम कानूनों का खुलेआम उल्लंघन किया जा रहा है ;

(ख) यदि हां, तो पिछले दो वर्षों के दौरान राज्य-वार कितने श्रम कानूनों का उल्लंघन किया गया और इससे कितने प्रभावित श्रम-दिवसों की हानि हुई है;

(ग) सरकार द्वारा श्रम कानूनों का उल्लंघन करने वाले पटसन और कपड़ा उद्योगपतियों के विरुद्ध क्या कार्यवाही की गई है ; और

(घ) उनको क्या सजा दी गयी है और उसका राज्य-वार ब्यौरा क्या है ?

श्रम मंत्रालय के राज्य मंत्री (श्री पी.ए. संगमा) : (क) से (घ) सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जायेगी ।

उत्तर प्रदेश और गुजरात में कृषि श्रमिकों के लिये कल्याण योजना

1869. चौधरी हरमोहन सिंह :
श्री ईश दत्त यादव :
श्रीमती आनन्दीबेन जेठाभाई पटेल :

क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा विशेषतः उत्तर प्रदेश और गुजरात के पिछड़े जिलों में कृषि श्रमिकों के लिये वर्ष 1992–93, 1993–94 और चालू वित्तीय वर्ष में अब तक स्वीकृत की गई व्यापक कल्याण योजनाओं का ब्यौरा क्या है ; और

(ख) इन योजनाओं से लाभान्वित होने वाले श्रमिकों की संख्या का जिले-वार ब्यौरा क्या है ?

श्रम मंत्रालय के राज्य मंत्री (श्री पी॰ए॰ संगमा) : (क) और (ख) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ?

Rural Employment Scheme for Orissa

1870. SHRI BHAGABAN MAJHI: Will the Minister of PLANNING AND IMPLEMENTATION be pleased to state:

(a) the different schemes being launched in the rural areas in Orissa to remove unemployment problem;

(b) the funds earmarked under those schemes during the last three years: and

(c) the details of the, target set for (he Eighth Live Year Plan and achieve ments made so far under those sche mes'.'

THF MINISTER OF STATE OF THE MINISTRY OF PLANNING \ND PROGRAMME IMPLEMENTATION (SHRI GIR1DHAR GOMANGO): (a) Employment in the States depends on the pace and pattern of development in the State, for which the State Government is mainly responsible. The Central Government supplements' the efforts of the State Governments through Centrally Sponsored Schemes. The major poverty alleviation programmes being implemented in the rural areas of Orissa are: (i) the Integrated Rural Development Programme (IRDP); (ii) the lawahar Rozgar Yojna (IRY): and (iii) the Employment Assurance Scheme (EAS). While IRDP is P. self-employment programme, the IRY and EAS are wage-employment programmes.

(b) Details are given is the attached' statement at Statement-I. *(See* below)

(c) Details are given in the aftachd statement at Statement-II,

Statement-1

Allocation of funds for major rural development programmes in Orissa during the last there years (i. e. 1991-92 *to* 1993-94).

(Rs. lakhs)

Programme	1993-92	1992-93	1993-94
1	2	3	4
IRDP	3391.85	3198.00	6826.00
JRY			
1st Stream	13094.93	16036.9	19972.6
2nd Stream	..	..	7143.7
EAS			5335.00 *

* Released. Under EAS. no Statewise allocations are made. Initially, some funds are released to the States for respective blocks and subsequent instalmsnts are released on receipt of proposals from the districts after they have spent 50% of the available fuiids (i.e. unutilised balance and the funds released including the State matching share).

Ststeraenl-II

Target and Achievement under majar rural development programmes during the Eighth Five year Plan period

Programmes	1992-93		1993-94 (Prov.)		1994-95
	Target	Ach.	Target	Ach.	Target
1	2	3	4	5	6
IRDP (No. of families) .	90457	93226	165479 160000		13538 1
JRY (Lakij Mandajs)					
1st Stream	306.52	326 39	557.70	479.97	522.34
2nd Stream				43.89	154.3.
EAS (Lakh Mandays)				31.43	*

* No Target has been assigned for EAS at it is a need based programme.

Targets for the remaining years of the Eighth Five Year Plan wouM be set at the beginning *rf* each year.